

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

Subject: Waiting List for the post of Readers in the High Court of Jammu & Kashmir and Ladakh pursuant to the notification No. 01 of 2021/RG dated 27.04.2021

ORDER

No.: 9770f2022/RG/GS

Dated: 26-08-2021

In continuation to the High Court Order No. 967 of 2022/RG/GS Dated 25.08.2022, the following waiting list (Category Wise) is issued for the post of Readers:

S. No.	Roll No	Name, Parentage and Residency S/Sh./Ms	Category
1	KL1131	Romisa Rasool D/O Gh Rasool Khanday R/O Lassipora, Post Officer Khrewan, Tehsil Qaimoh, District Kulgam-192231.	OM
2	JL1022	Vahid Khan S/O Tafail Hussain R/O Dilawar Mohalla, Dougrian, Tehsil Surankote, District Poonch-185121.	RBA
3	JL1198	Akshita Bharti D/O Naresh Kumar R/O House No. 201, Ward No. 7, Opposite Food Godown, Tehsil and District Udhampur-182101.	SC

By Order.

(Sanjeev Gupta)
Registrar General

No.: 28033-60/RG/GS

Dated: 26-8-2021

Copy of the above forwarded to the:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh
2. Secretary to Hon'ble Mr./Mrs. Justice _____
..... for kind information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Judicial, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Registrar Recruitment, High Court of J&K and Ladakh, Srinagar.
6. Director Information, Jammu and Kashmir, Srinagar with the request that the order be published in the two daily English Newspapers having wide circulation in the UT of Jammu & Kashmir and Ladakh.
7. CPC, eCourts, for uploading the same on the official website of the High Court.
8. Assistant Registrar (Adm.), High Court Main Wing, Srinagar for information and necessary action.
9. Incharge Library, High Court Wing Jammu/Srinagar for information and for keeping the record of the same.
10. Order File.

Registrar General